

RAJASTHAN HIGH COURT

NOTICE

Date: 21.05.2020

It is notified to all concerned that the DB 'Hearing Category cases' may be listed and taken up for disposal subject to the following steps:-

- i. Such matters should be ripe for final hearing;
- ii. A scanned copy of application signed by advocates of both the parties or parties in person indicating their joint consent for listing of the matter shall be sent to the designated e-mail i.e. urgentlisting.jaipur@hcraj.nic.in (for Jaipur) & urgentlisting.jodh@hcraj.nic.in (for Jodhpur);
- iii. The aforesaid application shall contain necessary particulars viz. title of the case, names, mobile numbers and e-mail IDs of all such counsels/parties &
- iv. For the listing of matter, each side would also send precise written arguments in PDF format after exchanging copies thereof to the opposite party accompanied by proper indexing indicating the points on which any authority is cited.

The necessary approval for hearing of such cases shall be obtained from Hon'ble the Chief Justice and Hon'ble Senior Judge for Jaipur/Jodhpur only after fulfillment of above terms.

The Hon'ble Court, wherever found appropriate and necessary, may also hear oral submissions through Video Conferencing with advance notice to the concerned Advocates/Parties-in-person.

By Order

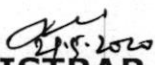

REGISTRAR GENERAL

No.Reg.(Judl.)/2020/152

Date : 21.05.2020

Copy forwarded to the following for information:-

- i. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- ii. P.S. to All Hon'ble Judges, Rajasthan High Court.
- iii. The Registrar General, Rajasthan High Court.
- iv. Advocate General, Rajasthan.
- v. Addl. Solicitor General, Rajasthan/Asstt. Solicitor General, Rajasthan.
- vi. The Chairman, Bar Council of Rajasthan.
- vii. President, Rajasthan High Court Advocates' Association, Jodhpur.
- viii. President, Rajasthan High Court Lawyers' Association, Jodhpur.
- ix. President, Rajasthan High Court Bar Association, Jaipur.
- x. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/ (Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench.
- xi. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- xii. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


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